

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 155/TT/2017

- Subject** : Approval of tariff for inclusion of transmission assets in computation of Point of Connection (PoC) Charges and Losses as per the Commission's order dated 12.5.2017 in Petition No. 7/SM/2017 for inclusion in PoC charges in accordance with Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 and amendments made thereto.
- Date of Hearing** : 7.3.2018
- Coram** : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member
- Petitioner** : Odisha Power Transmission Corporation Ltd. (OPTCL)
- Respondents** : Jharkhand State Electricity Board (JSEB) and 2 others
- Parties present** : Shri Raj Kumar Mehta, Advocate, OPTCL
Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri A. Choudhary, PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

Learned counsel for Odisha Power Transmission Corporation Limited (OPTCL) submitted that the instant petition is filed for approval of YTC for 220 kV Joda-Ramachandrapur SC Line and 220 kV Jindal-Jamshedpur SC Line and recover the same under PoC Regulations for the period 1.4.2014 to 31.3.2019.

The Commission directed the respondents to file their reply by 30.3.2018 and the petitioner to file rejoinder, if any, by 13.4.2018 and to comply with the directions within the specified timeline and observed that no further time will be granted.



The Commission further directed to list the matter on 24.4.2018.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

